

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s): Respondent(s) :
Advocate for
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00276/2016</u> <u>Date of Order : 29.09.2016</u></p> <p>Mr. S.K. Malik, counsel for applicant. Mr. B.L. Tiwari, counsel for respondents.</p> <p>Shri S.K. Malik, learned counsel for the applicant filed an application with the prayer that he may be allowed to withdraw the OA No.276/2016. The application submitted by the learned counsel for the applicant is taken on record.</p> <p>Learned counsel for the respondents has no objection.</p> <p>Accordingly, the OA No.276/2016 is taken up today and the same is dismissed as withdrawn.</p> <p> [PRAVEEN MAHAJAN] Administrative Member</p> <p> [SANJEEV KAUSHIK] Judicial Member</p> <p>Rss</p>

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